

(b) the heads on which it is to be utilised?

The Deputy Minister of Labour (Shri Abid Ali): (a) A sum of Rs. 25.735 lakhs has been provided in the Revised Estimates to be given as grant-in-aid to Bombay during 1959-60 for the development of Technical Training. The aid will be actually adjusted towards the end of the financial year against the Ways and Means Advances.

(b) For the training of Craftsmen.

Code of Discipline

1011. Shri Pangarkar: Will the Minister of Labour and Employment be pleased to state:

(a) the number of complaints received by Government since January, 1959 from employers charging the labourers for violation of the Code of Discipline; and

(b) the action taken on all those complaints?

The Deputy Minister of Labour (Shri Abid Ali): (a) 155.

(b) (i) violations were brought to the notice of the parties and/or settlements brought about in 40 cases;

(ii) 45 cases, being in State Sphere were referred to the respective State Governments for action;

(iii) No action was called for in 37 cases as these were originally addressed to State Governments or other authorities and copies were forwarded to the Ministry.

(iv) 2 complaints were against unions not covered by the Code;

(v) In 3 cases the subject matters of the complaints were under adjudication;

(vi) 4 complaints were not substantiated on enquiry;

(vii) 24 complaints are under investigation.

Accounts of the Liquidated Company

1012. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 1127 on the 20th August, 1959 and state:

(a) whether the liquidator of Janta Motor Service Corporation, Limited has filed the required statements and returns within the time mentioned in the default notices issued to him; and

(b) if not, whether he has been prosecuted?

The Minister of Commerce (Shri Kanungo): (a) Yes, but they were returned for reconciliation of the discrepancies noticed in them. The returns were not thereafter resubmitted.

(b) Steps are being taken to prosecute him.

Vacancies Notified in Orissa State

1013. Shri Panigrahi: Will the Minister of Labour and Employment be pleased to state:

(a) the total number of vacancies notified in public and private sector industries during the year 1958-59 in Orissa State; and

(b) the number of mines closed down in Orissa during this period?

The Deputy Minister of Labour (Shri Abid Ali): (a) Number of vacancies notified to Employment Exchanges during April, 1958—March 1959:

Public sector	11,390.
Private sector	2,683
Total	14,073

(b) Complete information is not available.

Indian Property in East Pakistan

1014. Shri D. C. Sharma: Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 1140 on the 20th August, 1959 and state:

(a) the action taken so far on the memorandum received from the

Indian owners of movable and immovable properties in East Pakistan;

(b) the progress made in getting the demands conceded by the Pakistan Government; and

(c) when it is likely to be settled finally?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The Board of Revenue, Government of East Pakistan have now replied that the affected landlords should represent their cases initially to the Revenue Officers or Collectors in the Districts where their properties are situated and prefer their appeals, where necessary, with the Board of Revenue which is also a Revenue court. They have further promised to continue to give visa facilities to absentee landlords to visit East Pakistan in all genuine cases.

The Indian Deputy High Commissioner has also requested these Indian landlords to furnish him with full details of rejection of cases so that he can pursue the matter with the Government of Pakistan. He has also advised them on the desirability of opening non-resident or blocked accounts in scheduled banks in accordance with the regulations of the State Bank of Pakistan.

(c) The negotiations are continuing and we cannot say when the question will be settled.

Small Engineering Goods

1015. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) the steps taken by the Development Council to explore markets for Indian small engineering goods in foreign countries during 1959 so far; and

(b) the result achieved so far?

The Minister of Industry (Shri Manubhai Shah): (a) The Development Councils constituted under the provisions of the Industries (Develop-

ment and Regulation) Act have set up Export Promotion Committees to examine the possibilities of promoting exports including the exploration of foreign markets for Indian manufactured goods.

(b) As these Export Promotion Committees were formed recently it is too early to make any assessment of the results achieved by them.

Steamer Service between Goa and Bombay

1017. Shri D. C. Sharma: Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 1396 on the 24th August, 1959 and state the latest position in regard to introduction of steamer services between Goa and Bombay?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): There has been no change in the position.

Wage Maps for Bombay and Kanpur

1018. Shri D. C. Sharma: Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 1399 on the 24th August, 1959 and state the further progress made so far in drawing up experimental wage maps for Bombay and Kanpur?

The Deputy Minister of Labour (Shri Abid Ali): Collection of information under the Wage Census Scheme is over. Detailed pre-tabulation checking of data is in progress.

Faridabad Township

1019. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to state the loans and grants proposed to be given to Faridabad Township during 1959-60?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar):

Loans: Rs. 21 lakhs.

Grants: Rs. 23.85 lakhs.